

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CORAM

(IB) 137 (ND)/2018

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2018.

NAME OF THE COMPANY: M/s Power2sme Pvt. Ltd. Vs. Uttam Strips Ltd.

SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Pankaj Bhagat, Advocate		
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	For the Respondent:	Mr. Arvind Kumar Gupta, Ms. Henna George and Ms. Shruti Munjal, Advocates		
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**ORDER**

Mr. Arvind Kumar Gupta and Ms. Shruti, Advocates have appeared on behalf of the Respondent. It is submitted that the Vakalatnama has been filed this morning vide Diary No. 1175 of 2018.

Ld. Counsel on behalf of the Respondents candidly admit the claim of the Operational Creditor and submit that they are unable to liquidate the debt.

To come up for orders.

-S-d-1

(Deepa Krishan)  
Member (T)

-S-d-1

(Ina Malhotra)  
Member (J)